

(श्री राम प्यारे पनिका)  
नहीं कहना चाहिये, क्योंकि आप तो पार्टी छोड़ कर गये हैं

(अध्यक्षान)

श्री टी. एस. नेगी : न मैंने कोई एप्लॉई किया था, न 500 रु. जमा किये थे . एक समझौता हुआ था जिसको तुम्हारे नेता ने तोड़ा और इसलिए हम यहाँ पर हैं ।

सभापति महोदय : यह रिजोल्यूशन के बाहर है । आप विद ड्रा कर रहे हैं-कि नहीं?

श्री टी. एस. नेगी : जी नहीं ।

MR. CHAIRMAN : Now, I shall put the Resolution to vote.

SOME HON. MEMBERS : We want Division.

MR. CHAIRMAN : Then, let the Lobbies be cleared.

MR. CHAIRMAN : Now the Lobbies have been cleared. The question is :

“This House expresses its concern over the growing unemployment in the country and urges upon Government to take immediate steps to raise a land army of unemployed persons to take up—

- (a) the work of deepening the river beds of major rivers;
- (b) the afforestation programme throughout the country including Himalayan region in such a way as to cover at least one-third part of the land;
- (c) extensive land conservation programmes;

(d) linking of major rivers of the country;

and recommends that Government should pay an unemployment allowance of at least Rs. 100 per memento to unemployed persons. ”

These in favour may say ‘Aye’.  
SOME HON MEMBERS : Aye.

MR. CHAIRMAN : These against may say ‘No’.

SOME HON. MEMBERS : No.

MR. CHAIRMAN : I think the Noes have it, the Noes have it.

*The Motion was negatived.*

Now we will go to the next item—  
Resolution to be moved by Shri Saifuddin Chaudhury.

16.15 hrs.

RESOLUTION RE INCLUSION OF RIGHT TO FREE AND COMPULSORY EDUCATION FOR ALL CHILDREN UPTO 14 YEARS OF AGE AS A FUNDAMENTAL RIGHT IN THE CONSTITUTION

SHRI SAIFUDDIN CHOUDHURY (Katwa) : I beg to move :

“This House expresses its grave concern over the high percentage of illiteracy prevailing throughout the country even after thirty-six years of Independence and resolves that the right to free and compulsory education for all children until they complete the age of 14 years be included as a Fundamental Right in our Constitution”

Madam, yesterday we discussed the budget on Education, and today

we are having this Resolution and I shall try to touch upon some vital point that may not have been touched yesterday. As the subject is very important, I think the more we get a chance to discuss this issue in this House, the better.

Now a very refereshing change I can see in front of me, So many Ministers are present in the House, now at this very moment. I do not know whether to assume that education has started getting quorum after yesterday's too debate and that for from the Ministers. Any way it may be a very happy situation.

AN HON. MEMBER : You must welcome it.

SHRI SAIFUDDIN CHOUDHURY: I am welcoming it. I am requesting one thing. I know the fate of this Resolution. At the end the hon. Minister will request me to withdraw it. And in that case, I would request the hon. Ministers those who are present here to take this Resolution to the Cabinet. I am ready to withdraw if you want to bring it as an official resolution with the strength of the Cabinet.

PROF. MAHDU DANDAVATE  
(Rajapur) : Strength or weakness ?

SHRI SAIFUDDIN CHOUDHURY;  
whatever it may be.

Now my contention in this Resolution is that we should include Education as a Fundamental Right in our Constitution. What is meant by 'Fundamental Right' ? And, why do we insist on Education being made a Fundamental Right, after coming into Parliament or even when we were outside also ? We know many organisations, many personalities and many academicians who have been demanding that Education should be included as a Fundamental Right in the Constitution. We are dismayed that this

Government has been constantly denying this important Fundamental Right to our people. They are not ready to accept it and they put forward Article 45 of the Constitution as a defence, and say that they can do good through the Directive Principles of State Policy. That is what they say. But what is the fate of those Directive Principles? That is an important point. Illiteracy is increasing day by day and our Government is unruffled about it. They have no remedy for it, they have no concern for it.

Yesterday, while replying to the Debate the Hon. Minister was kind enough to say that they are taking much care to realise the goal of universal education. I would say that it is something that would never be realised if this Government continues to pursue its present policy. We do not know what harm would be there if we incorporate it our Fundamental Rights. Our people should not wait to get education as something given to them by a Government or by any organisation. They should not depend on any government like that. It should be a very natutal right to them. It should be their birth-right. It cannot be a charity or a mercy. And in a country where education is not a Fundamental Right, it means that society is totally crisis-ridden. There is no other meaning of it. It shows that a particular clique, a particular vested interest is making benefit out of this prevailing situation. That is why when we take of the egalitarian society, when we talk of equality; when we talk of socialism, then we have got to understand what is meant by all this.

In my Resolution I will try to put forward my ideas about all these things. That is very much necessary to bring enlightenment to our society.

Now, we have passed those days when we had the worst form of denial of this Fundamental Right to the people. [That concept of right was not there then. We know what was the

[Shri Saifuddin Choudhury]

situation in our ancient days in our country. I am not going to elaborate on that. During the days of Varna Ashram Dharma, You know, how the Shudras were denied education. I am not going to refer that episode. You also know how Aklavya was denied martial training. We know how the knowledge of the scriptures were forbidden for the downtrodden. In the modern days also we have seen that system in another form. Those were the days of the imperialism and colonialism. In those days the concept of getting education as a right started getting more and more strength and support from the National Freedom Movement. The British had denied our people access to education. You know all that. It would sound something rhetoric now. I don't know, somebody may also quote some resolution of the AICC also in this regard. And that, of course, would be useful for me. In those days we had seen how the British tried to keep education confined to a particular limited class and how they wanted to create a kind of India wherein the people in appearance and colour may look like Indians, but in taste, in maral, in intellect and in their thinking they would be English. That was the very proclaimed policy of the British imperialism in our country. We had seen that they confined education to their English language only. They did not allow it to be imparted through the mother tongue of our people.

We have seen that, and in that context I want to recollect our days of freedom movement, that is, who put forward the idea of national education, and it is very much linked with today's Resolution also. In that fight for national government there was the concept of education to be the fundamental right of our people. It was inherent in it and that right, we are sorry to say, has not been realised in these 37 years of our Independence. I do know how to describe the situation. We may claim anything, but we have failed miserably in this particular field.

Now, I quote that AICC Resolution, and I think the other side will be very happy when I quote that Resolution. It said :

'The Indian National Congress in a Resolution in 1906 said :

"...for the people all over the country to take up the question of National Education for boys and girls and organise a system of education, literacy, scientific and technical, suited to the requirements of the country on national lines, and under national control and directed towards the realization of the national destiny."

That was what was contained in that Resolution. And it is very much commensurate with the concept of education being the fundamental right of the freedom loving people who were fighting for independence. That was the concept. That was denied during the British days. The promise of our national movement was that education would come as our national right. Now, I remember what that great man, Dadabhai Naoroji pleaded before the Indian Education Commission (1882) to provide Education to all children. This is the concept of right, not charity. They may be happy with the Directive principle. What is the direction now? The direction is darkness created all over the country. And that is the education that is being given to a particular section. That is a very dismal situation, as I told you yesterday.

Then I recollect the Resolution moved by Shri Gokhale. Shri Gokhale moved a Bill to the same effect in the Central Legislature (1910-12) and it is very much talked about and all those who are connected with this movement particularly will very well remember how that was failed due to opposition from the aristocratic landed gentry and the colonial oppression. I believe we are not in that situation now. I am again saying, Madam Minister, that I will

withdraw this Resolution if you say that come forward with a comprehensive Bill.

**SHRI MOOL CHAND DAGA**  
(Pali) : In the end you will request this.

**SHRI SAIFUDDIN CHOWDHARY:**  
About this concept of right, now I want to recollect what Mahatma Gandhi said. If we go through his writings you will find many things. I have gone through the whole thing in the library on basic education, because I am to speak here in this House. Otherwise also we read Gandhi for we are not narrow. Mahatma Gandhi desired that every child should receive free education for seven years, whose content would be equal to that of matriculation minus English plus craft. This is national education and the right concept given by Mahatma Gandhi. 'Minus English' means what? That is, to give education in the mother-tongue. What is meant by 'plus-craft'? That means, to make them ready to accept any challenge of the society, to make them fully prepared to take the part in the economic and social activity, to contribute for the advancement of society. That is the right concept and Mahatma Gandhi emphasised free and universal education in 1926. Through his writings he was speaking of many requirements. He told that the fifth requirement of national education is that it should be free.

Education should not be made to depend on money. This is what Mahatma Gandhi told. He elaborated it and said that education should not be made to depend on money just as the sun gives light to all equally, it should be so. Mahatma Gandhi said sun gives light equally to everybody and rain pours down for all. So learning must be made available to all. It is not a question of directive principle. You cannot direct the sun to give light. It is natural. No one is denied light. Actually poor people get more sun-light as they have no roof and by remaining outside, they have more taste of it. That may be the reason that

this Government does not want to give right of education again. Sunlight is the natural thing. Is that the situation for education in our country today? No. That is not the situation. Here darkness is the natural thing. Who are in the dark? It is those who have no economic security and those who are socially backward. 70% are illiterate, 70% are below the poverty line. They go together—below the poverty line and illiterate. Those who are poverty stricken are illiterate. That is the natural thing. And we can draw our own conclusion.

Now this question of right is very much inherent in the concept of national education. Yesterday some of the Members were saying and that is very correct—what do our leaders in educational and cultural fields think? Though the English education has certain thing to liberate, they brought in this country certain concept of bourgeois liberation. But it actually became a fetter to the further development. It was made to be so.

What did Rabindra Nath Tagore say in connection with getting now education? While inaugurating the opening of a school during the days of freedom struggle he said :

“To-day, I hope, we will be able to break the fetters of education.”

He says, “fetters of education.”

“We shall usher in an era of free education, and free condition of education.” That would not be dependent on money. That would come as a sun ray. That would be natural. That will be free of all fetters.

And that is right and not the Directive Principle. Can light be directive principle? Our right to live—can it be directive principle? We are really averse to remember emergency days when right to live was scuttled in the name of more welfare of the society.

**PROF. MADHU DANDAVATE ;**  
Right to die was granted.

**SHRI SAIFUDDIN CHOUDHURY:**  
That is even now. We cannot direct  
right to live.

What is that life without education,  
without right to live ? It is nothing.

Now to bring forward this concept  
of right to national education, to make  
the people conscious, I go back to  
Mahatma Gandhi. He told :

"The Government has robbed us  
of our dignity. If a dacoit  
plunders our home and carries off  
our wealth and then says to us—

I have set up a school from  
the wealth which I have  
taken from you, join that  
school and receive your  
education there, what reply  
should we make ?"

I am sure we will tell him that  
we don't want his education.

"What I am saying is very  
simple namely that we cannot  
accept any charity. We cannot  
accept any help at the hands  
of a government which has  
inflicted such grievous insult on  
us."

So, I am not going to compare this  
Government with the British Government  
though you are all inflicting it on your  
people. But you are a national  
government. You are a government of  
this country. Though, no doubt you are  
allowing plunderers and monopolists  
to loot our people in the villages, but  
still the question is there. We cannot  
accept education as a charity which is  
dependent on your tender mercy. It  
cannot be dependent on the planning of  
the bureaucrate. What we are lacking  
is consciousness.

**SHRI MOOL CHAND DAGA**  
Would you kindly define education ?

**SHRI SUNIL MAITRA (Calcutta  
North East) :** Education is to impart  
something to you.

**SHRI SAIFUDDIN CHOUDHURY:**  
For the benefit of my hon. Member, I will  
really come to that. It is really surprising  
that we do not know the definition. I  
am sorry for that. What we see in those  
days in the face of growing national  
movement, the British tried to cover up  
and put forward certain proposals. And  
in that Post-War Educational Develop-  
ment in India (1944-84), what was the  
main objective ? Its main objective was  
to create in India 1984, a condition of  
education equivalent to the condition of  
England in 1935. It visualized liquida-  
tion of illiteracy in 25 years and  
universalisation of elementary education  
for 6-14 group.

So, we did not accept that. We  
rejected that for that was an eyewash  
fraud. After independence, we embarked  
upon the situation where we endeavoured  
to get our own system. That British  
formula was totally unfounded and that  
was never to be realised. That thing  
was rejected and a bright picture  
emerged for us. We should also recollect  
those days. Many of us were not born  
at that time. But when we read, we feel  
the kind of expectation that generated at  
that time. We read the situation that  
we had not witnessed. But we feel that  
kind of expectation that arose. But is  
that still prevailing ? Have we done any  
justice to that ? Have we been able to  
keep up our promises ? No. We have  
not been able to do that.

Yesterday, we gave some statistics.  
Now it has become another way of  
putting statistics. The Kothari Commis-  
sion suggested that there should be a  
primary school within one k.m. There  
should be middle school within 3 kms.  
Secondary school within 5 k. ms. I am  
having with me the 1978 figures. 7.8% of  
the primary schools are beyond one  
k.m. from the habitation, 22.17 per cent  
—middle schools—more than 3 kms.  
26.2 per cent—secondary schools, 68.8  
per cent—higher secondary schools—

more than 5 to 8 kms. This is the NCERT Report.

What is the latest condition of our elementary education system? Only yesterday, in this House, we demanded that there should be free, compulsory and universal education upto the age of 14 years. The main pillar of education is the elementary education. We see from one report that the condition of elementary education is distressing. According to one study report published in *M. P. Chronicle* of June 11, 1983, they say that we have a colossal backlog of 16 lakh class rooms without roof, etc. To make up for this, to provide the minimum, they say that Rs. 1920 crores will be required. Now, it may be asked, from where will the Government get the money? I have another question to ask: Are they giving the amount of money that they can give? That is not being done. Still another question may be asked. The hon. Minister may say, "What are the people doing? Why don't the voluntary organisations make their own efforts. It is a very moot question. Another important question is: Why in our villages our people do not feel that they should go in for education? Why they do not take the steps to get the education and make themselves literate?

We have made our people alienated from the general development of society. Had they felt that this is a poor country; our Ministers are poor; Tatas are not there; Birlas are not there; there is no piling of wealth in the hands of a few; we are all labouring and toiling; what we are producing we are ready to share, then they would make all sacrifices. That is not the situation. That kind of involvements of the people is not there; that kind of belonging is not there. It is being suppressed. Education is required to make them understand that this country is theirs. That is very much needed. That is the fundamental thing, that this country is theirs; this society is theirs; that they have to make the society; they have to advance the society.

Again, I would like to quote Jawaharlal Nehru. This is what he had said. I quote:

"I am quite convinced in my mind that our First Plan should be for universal education. Everything else, whether it is industry, agriculture or anything else which is important for us will grow adequately only if there is the background of mass education and, of course, specialised education at higher stages."

This was the speech at the Education Ministers' Conference held in New Delhi on November 10, 1968. He said that other things were secondary. Mass education is the vital thing.

The kind of concept that is prevailing is that we want engineers and we want specialised people. But we forget the very basic thing, that is, the elementary education. Without that, there cannot be any growth in higher education also. That goal, that aim, is found to be defeated.

There is at present less emphasis on elementary education. But elementary education has its own particular importance in the prevailing conditions of our country. Elementary education has a particular relevance. You may say many things. But I may simply ask one question: Did we take care to see that our illiterate peasant, the working people, get that ability to read and write and to learn the rudiments of knowledge? We do it in our Party and in our capacity we take up literacy campaign. I would like to ask Shri Ghani Khan Choudhury is there any system in your party that shows that it would make the people involve themselves in the development of the country and to make the people feel that this is their country. Will your party members go to the people? Did you tell your party members to go there? No. But you plan to appoint teachers on Rs. 100 salary per month for adult education. But only by appointing teachers,

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you would not be able to solve the problem of illiteracy. What the teachers can do? Do the party leaders go to the villages and to the villagers? They never go to the villages. The ruling party members do not go to the villages and launch literacy campaigns. If the member of the ruling party, the party which is in power, do not go and if they indulge in all bad kinds of activities, I do not know what can be done in the matter. You know what happened in Maharashtra. I do not know what kind of precedent you are setting up.

The Deputy Chief Minister of Maharashtra, or what, I do not know. Who is that?

AN HON. MEMBER : Anyhow.

SHRI SAIFUDDIN CHOU DHURY:

That is the culture. We are without a particular national character. We are not developing it. We are not doing anything in this regard. It is a question of removing alienation, I can quote to show how plan after plan, we have reduced the significance of elementary education. I can also show the experiences of socialist countries. Now we are a socialist country. That is written in the constitution. We are Constitutionally socialist. Politically, we are not. Politically, we are mixed.

I am very happy that in the Salyut Shri Rakesh Sharma went into the space and came back safely. We are all very happy for that. But, what kind of system have they in that country, USSR? How do they treat education? Is that bad? We can, in a joint venture, send space flight to space. Why don't you take a venture to bring that kind of education in our country also? What is there in the Constitution of USSR? I would like to quote from Article 45 of the USSR Constitution. I am very sorry to quote from a Constitution of another country but when you say you are a socialist, I also say what is socialism. We have in our Constitution article 45. It is not a fundamental right.

In USSR Constitution, Article 45 says:

"The Citizens of USSR have the right to education. This right is ensured by free provision of all forms of education by the institution of universal compulsory secondary education."

In a socialist country, can Government cite any example, that in any of the socialist countries, education is not a basic fundamental right? There is no socialist country without having education as a fundamental right. India is an exception. It is the only exception, India is a socialist country without anything fundamental. Even if Fundamental Rights are there in the Indian Constitution, it is only on paper. In reality, they are not fundamental.

17 hrs.

The very pet reply of the Government is 'population' problem. It is due to the population explosion that Government is not able to solve the problems. Take China. Is the population of China less than India's population? No. Then How can China provide in its Constitutions basic rights?

So in good things we are not emulating other countries. Only in bad things we take them. I leave that apart. The experience of Vietnam. The experience of Cuba, The whole nation is going to schools. How is it so? How did Vietnam when they were fighting that mighty imperialist force, the US imperialism, side by side, with the same amount of responsibility and with the same amount of vigour take up the fight against illiteracy? What they understand was, 'if we fail to remove illiteracy, we can not gain victory against US imperialists' That was the emphasis given by their leader in their country and they defeated the imperialism, I am not going to quote that. All that is socialist. We are mixed. We are mixed with what? Capitalism.

Let us see another country. The FRG, the Federal Republic of Germany. You should be either a man or a woman. In between you cannot be anything. If anything can be that is dangerous. You should be either capitalist or socialist. What does the FRG constitution, say. Their basic right—article 7, in the beginning, says: 'The entire educational system shall be under the supervision of the State.' under the heading 'Basic right'. This is FRG.

Then African countries. You see Equatorial Guinea— 'All citizens have the right to education and culture'

Then the country whose ruling classes betrayed the Palestinians' cause—I am really pained to refer the name of that country, They have also the basic right, That is Egypt.

Now population or no population — that is not the question. If we have the real political will and if the society needs universal education, that we make our aims like that and that we achieve it, then this population will be a benefit for us to undertake that huge amount of task that appears to be insurmountable. In all the villages our population will take part in the literacy campaign as they did in Cuba and as they did in USSR. But in our country there is nobody there to encourage anybody. All sitting and all doing and all that....

THE MINISTER OF CHEMICALS  
AND FERTILISERS (SHRI VASANT  
SATHE) : We are encouraging you.

SHRI SAIFUDDIN CHOUDHURY:  
I must also refer to the emphasis given by different countries to education and their budgetary allocation and their GNP. Now the Minister may say that. I think, Mr. Deputy Speaker, you also would like to say that elementary education is the main task of the States. That you may say. You told yesterday like that. I agree. Then I will request this Government to direct the State Governments and tell them, 'I am

making it a fundamental right. You ensure that every child gets the elementary education.' You give them resources. They will open up enough schools. There is no problem. But you are taking away all the finances from them and giving them nothing. Then now do you expect other to do it? You have to co-ordinate.

Now the question comes and I am pained to plead in this august House to include education as a fundamental right in our Constitution. I am really pained and now it is very much accepted by everybody that it should be. It cannot be otherwise. What the UN Human Rights Charter to say about this? They say in Art. 26 and we are a Member of the United Nations; We are a member to all pious declarations of that World Body and what does this UN Human Rights Charter say in Art. 26? 'Everyone has the right to education and education shall be free at least in the elementary and fundamental stages. Elementary education shall be compulsory.' Then it goes on to say, 'The parents have a right to choose that kind of education that shall be given to their children.' Not that kind of thing, that you can choose your own stream and say what should taught to the child.

'They can choose it also — the kind of it. In that context, I was reading in the library the booklet on the Human Rights Charter of the U. N. Body. Mr. Deputy Speaker, Sir, they said in that pamphlet :

This right is now almost universally recognised'. Our country is a big part of the world. I do not know whether they know that we have not made Education as a fundamental right whereas this is universally recognised. Have you recognised it? A country of 70 crores people do not recognise that. In the International Body how will they feel about it. I do not know that.

And then, this Declaration was adopted on 10th December, 1948. In a



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letter of February 4, 1949, to Member—States of the UNESCO—we all know how the USA was trying to subvert it—the Director General of UNESCO suggested that. They set apart, every year as part of the programme in all schools, 10th of December, for rendering homage to the principles of freedom and the dignity of man. Here we observe human rights, martyrs' day. The students are less burdened of the holidays. They do not observe that day. For, we have no human right in this particular sector. What are you going to observe when we have not made it a fundamental right? Without this being a fundamental right, without education as a natural component of our livelihood, we cannot say that we have an egalitarian society. There will be no progress, no self-dignity; nothing can be achieved. What about democracy? We now read socialism. I am very sorry to note that in the rural areas we have seen people believing that there is socialism in our country. It is very hard to tell the people that this is not socialism in our country. Still they think that socialism is in our country. I do not know said it, There is a saying that 'Democracy cannot survive without education';

'Democracy without education is hypocrisy without limitation.'

This is going on. (*Interruptions*) I do not say this. Somebody else said it. I have forgotten the name. I do not name him. I do not know whether this resolution has got a chance of being passed. I want that this resolution should not meet the same fate as the earlier one. I do not want to name the great man. I should be more humble. If you accept this, I will be saved really—what should I say—from the embarrassment. I do not want my name being tagged on with that great man, Gokhale whose resolution of same kind was defeated in British days. In this free country, I request you do not defeat my resolution. In the reply I will say certain other things. I know the fate of this resolution. However, I have moved this resolution.

MR. DEPUTY SPEAKER : Why do you presuppose this? You can convince the House and get this Resolution adopted.

SHRI SAIFUDDIN CHOWDHARY:

This is the fate of education in our country. I do not know whether they have any hope. I have got a hope for the crores of people—the working class, peasants, the toiling masses. When we discuss this, those who are in this field can come forward and make the literacy campaign vigorously. They will realise that for them education is a must. They will send their children to schools. I now recollect a story of a Latin American country. I do not know who wrote that. It is so beautiful. I want to narrate that story.

With that I would conclude my speech.

MR. DEPUTY SPEAKER : Let it be a small story.

SHRI SAIFUDDIN CHOUHDURY:

There was an autocratic rule there. A gang of butchers was on a journey to home from city after Day's work in a train with weapons that slaughter the animals. They were returning with other people; one blind person was also there in that train. But, there was no light. Out of curiosity, that blind man wanted to know what was the news in the newspapers.

Then one fellow passenger recalled that there is no light in this compartment. The blindman became very furious and said, "No light. No light. How can you tolerate? Light is our right." That blind man led the revolt for light and when that revolt was completed and later they were taken to the court and judge asked, "Who led the revolt?" They said, "The blind man led us." The judge could not believe such blatant falsehood, he became angry and he sent them to jail for telling a lie.

Mr. Deputy Speaker, Sir, what I want to convey is that our people may illiterate and blind today but they are coming up. They will be conscious of their right and will fight for the light. They are fighting outside. Here we can only move the Resolution as a part and continuation of thir fight and and I want the Government to be enlightened by this growing light of the peoples' consciousness.

MR. DEPUTY SPEAKER : Motion moved :

"This House expresses its grave concern over the high percentage of illiteracy prevailing throughout the country even after thirty-six years of Independence and resolves that the right to free and compulsory education for all children until they complete the age of 14 years be included as a Fundamental Right in our constitution."

SHRI MOOL CHAND DAGA : Sir, I beg to remove :

"That in the resolution, —  
after "include" insert—

“, with the concurrence of all the States.” (1)

PROF. SAIF-UD-DIN-SOZ (Bara-mulla) : Sir, I beg to move :

"That in the resolution, —  
add at the end—

“so as to achieve the objective of universalising Elementary Education as has been decided by the Government of Jammu and Kashmir.” (3)

श्री बृद्धि चन्द्र जैन (बाड़मेर) उपाध्यक्ष महोदय, श्री सैफुद्दीन चौधरी ने जो प्रस्ताव रखा है, यों तो सभी सदस्य उसकी भावना से सहमत हैं, पर हमारे राष्ट्र-निर्माता, जिन्होंने संविधान बनाया था, उन्होंने भी प्राथमिक शिक्षा को बहुत ही महत्व दिया था। आर्टिकल 45 में उन्होंने विशेष तौर से ध्यान किया है :—

"The State shall endeavour to provide within a period of ten years from the commencement of this Constitution for free and compulsory education for all children until they complete the age of 14 years."

हमारे संविधान के निर्माताओं ने उस समय देश की परिस्थिति और प्राथमिक स्थिति को देखकर, यह जानकर कि हमने कितने वर्षों की जुलामी के बाद अबाधी प्राप्त की है, यह निर्णय लिया था। उन्होंने यह तय किया था कि 10 वर्षों में 6 से 14 वर्ष के लड़के-लड़कियों को कम्पलसरी एजुकेशन प्राप्त करा दी जायेगी।

उन्होंने कांस्टीट्यूशन में यह भी निर्णय लिया था कि अनुसूचित जाति और जनजाति के लोगों के लिये रिजर्वेशन का प्राचीन 10 वर्ष के लिये किया जाये। उन्होंने यह सोचा था कि हम 10 वर्ष में इतनी उन्नति कर लेंगे कि प्राथमिक शिक्षा में हम कम्पलसरी एजुकेशन तक पहुँच जायेंगे। यह उनका एक उद्देश्य था। परन्तु उस उद्देश्य की हम पूर्ति नहीं कर पाये और प्राथमिक प्रगति भी नहीं कर पाये क्योंकि उस समय राज्यों में राजाओं का सामन्तशाही राज्य था।

हमारे यहाँ इस प्रकार की स्थिति थी कि पढ़ने के लिये बिल्कुल मनाही थी। जब में खुद पढ़ता था, उस समय बाड़मेर जिले में सिर्फ एक मिडिल स्कूल था, और किसी गांव, तहसील या मुख्यालय में कोई भी प्राइमरी और मिडिल स्कूल नहीं था। उस समय जो बच्चे पढ़ते थे, वे प्राइवेट स्कूलों में पढ़ते थे उन्हें कुछ गणित सिखा दिया जाता और मारवाड़ी तथा राजस्थानी का अभ्यास करा दिया जाता था। सामंत और

(श्री वृद्धि चन्द जैन)

राजा दबाव डालते थे कि तुम्हें पढ़ने का अधिकार नहीं है। अनुसूचित जातियों और अनुसूचित जन-जातियों पर तो विशेष रूप से बहुत दबाव डाला जाता था कि वे किसी स्कूल में नहीं पढ़ सकते। उस स्थिति से हम निरकल घ्राए।

17.15 hrs.

[SHRI CHINTAMANI PANIGRAHI  
in the chair]

श्री चौधरी ने वर्णन किया है कि जब दादा भाई नौरोजी, महात्मा गांधी, तिलक और जवाहर लाल नेहरू जैसे बड़े-बड़े नेता आजादी के लिए संघर्ष कर रहे थे, तो साथ ही वे यह प्रचार भी कर रहे थे कि हमें जो शिक्षा दी जा रही है, वह गुलामी की प्रवृत्ति पैदा करती है, उसके स्थान पर हमारी शिक्षा राष्ट्रीय भावनाओं से प्रोत्-प्रोत् होनी चाहिए। इस दृष्टि से देश में विद्यापीठ स्थापित किए गए थे। आचार्य कृपालानी एक विद्यापीठ के प्रिंसिपल थे।

हमारे संविधान में यह व्यवस्था की गई थी कि दस वर्ष के भीतर देश में निशुल्क और अनिवार्य शिक्षा प्रबन्ध किया जाएगा। यह प्रावधान हमारे डायरेक्टिव प्रिंसिपल आफ स्टेट पालिसी में से एक है। इतने अर्थों के बाद हमें इसे कार्यान्वित करना चाहिए। मैं श्री चौधरी की इस बात से सहमत हूँ कि हर एक व्यक्ति को पढ़ने का फौडामेंटल राइट होना चाहिए। देश के काफी क्षेत्रों में छः वर्ष से 14 वर्ष के बच्चों को पढ़ाने की स्थिति हो गई है, और रेगिस्तानी और पहाड़ी क्षेत्रों वह स्थिति पैदा हो गई है।

मेरे मित्र ने कहा है कि कोठारी कमीशन की रिपोर्ट में स्पष्ट कहा गया है कि किसी भी विद्यार्थी को पढ़ने के लिए

एक मील से ज्यादा दूर न जाना पड़े। आज की परिस्थितियों में यह व्यवस्था करनी चाहिए कि विद्यार्थी को एक किलोमीटर से ज्यादा दूर न जाना पड़े। किन्तु रेगिस्तानी क्षेत्र की परिस्थिति यह है कि हमारे गांव 25 वर्ग किलोमीटर से लेकर 400 वर्ग किलोमीटर के क्षेत्र में फैले हुए हैं, लोग ढाण्डियों के समूहों में रहते हैं, किसी गांव की आबादी 2000 है, किसी को 4000 है और किसी की 5000 है। राजस्थान सरकार ने यह फैसला किया था कि 300 की जनसंख्या वाले गांव में प्राइमरी स्कूल खोल दिया जाएगा और शिक्षा को अनिवार्य कर दिया जाएगा। हमने कहा कि हमारे यहां जो परिस्थिति है, उसमें यदि 300 की पापु-लेशन वाले रेवेन्यू विलेज को आधार बनाया जाएगा, तो हमारी जनता इस व्यवस्था से लाभ नहीं उठा सकेगी। हमारी दलील का प्रभाव हुआ और मुख्य मंत्री ने स्वीकार किया कि रेगिस्तानी और पहाड़ी क्षेत्रों में 300 की जनसंख्या के आधार में रिलेक्सेशन किया जाना चाहिए, और दिया गया।

मैं मंत्री महोदय से निवेदन करना चाहता हूँ कि रेगिस्तानी क्षेत्र और पहाड़ी क्षेत्र, विशेषकर मेरा बाड़मेर जिला शिक्षा और साक्षरता की दृष्टि से पिछड़ा हुआ है। 11 प्रतिशत ही वहां साक्षरता है। लड़कियां दो प्रतिशत भी शिक्षित या साक्षर नहीं हैं, उनके लिए आपने अनौपचारिक शिक्षा की घोषणा की है। उसके लिए दस हजार स्कूल खोलने का फैसला और उसकी घोषणा कल ही की है। अनौपचारिक शिक्षा की बात तब आती है जब कोई भी स्कूल न हो और उसके लिए अध्यापक भी न हों, उस समय हमारे लिये और कोई रास्ता नहीं रहता है सिवाय इस अनौपचारिक शिक्षा इंतजाम करने के। उसके अन्दर आठवीं कक्षा को

पास है उनको नौकरी दी जाती है और उन को 105 रुपया पाठ बर्क के हिसाब से दिया जाता है ।

मैं उन अनौपचारिक शिक्षा के स्कूलों में गया हूँ । वहाँ पर पहली बात जो उन्होंने कही वह यह कि यह 105 रुपया जो है यह बहुत कम एमाउंट है, इसे कम से कम 210 रुपया प्रति माह होना चाहिए । इसके बारे में भी मंत्री महोदय गौर करें क्योंकि यह सेंटर की जो एजुकेशन की पालिसी है, राज्य भी उसी से गाइड होते हैं । तो पहली बात वहाँ पर हमारे सामने जो आई वह इस प्रकार की आई ।

दूसरी स्थिति प्राइमरी स्कूलों में यह कि राजस्थान के अन्दर 7 हजार अध्यापकों की कमी है । हमारे जिले वाड़मेर और जैसलमेर के अन्दर । हजार अध्यापकों की कमी है बहुत से इस प्रकार के प्राइमरी स्कूल हैं जहाँ पर कोई भी अध्यापक नहीं है मैं यह कहता हूँ कि कम्प्लेसरी एजुकेशन करने से पहले इन कमी की पूर्ति करें जिससे कि जो समस्याएं हैं उन का हल और निदान हो सके । इन रेगिस्तानी और पहाड़ी क्षेत्रों में प्राइमरी शिक्षा के लिये जो 49 विद्यालयों के ऊपर एक अध्यापक रखने की बात की गई है, इसमें रिलेक्शन करके 30 विद्यालयों पर एक अध्यापक रखने का नाम बनाएं । पहले अभी यह स्थिति तो पैदा कर दें कि उन प्राइमरी स्कूलों में जितने अध्यापकों की आवश्यकता है उनकी पूर्ति हो जाए । पहले तो 49 के हिसाब से ही उनकी पूर्ति करें और फिर रेगिस्तानी और पहाड़ी क्षेत्रों में उसे रिलेक्शन करके 30 विद्यालयों के हिसाब से पूर्ति करें ।

इसी प्रकार से मिडिल स्कूलों की भी हालत है । मिडिल स्कूल भी जब नए खुलते

हैं तो एक या दो अध्यापक ही वहाँ रहते हैं जबकि आवश्यकता सात या आठ की होती है । इसलिए प्राइमरी और अपर प्राइमरी या मिडिल एजुकेशन जो है इसका स्तर जो हम चाहते हैं वह स्तर नहीं बन पाता है ; बल्कि उनका स्तर और गिर रहा है और अनौपचारिक शिक्षा से तो और वह स्तर गिरता है । कौन सी महान विभूतियों ने या शिक्षाविदों ने इस प्रकार की अनौपचारिक शिक्षा की योजना बनायी, मैं नहीं जानता लेकिन उन क्षेत्रों में जहाँ सचमुच शिक्षा का कोई प्रसार नहीं है, वहाँ जब अध्यापक ही नहीं है तो इतना तो इससे जरूर है कि अध्यापक तो आठवीं कक्षा पास मिल जाते हैं, किन्तु उनका स्तर ऊंचा नहीं हो सकता इस कारण रेगिस्तानी, पहाड़ी या पिछड़े हुए क्षेत्रों के ये विद्यार्थी किसी काम्प्युटीशन में स्टैंड नहीं कर सकते । कीविश यह होनी चाहिए कि सारे देश में उनका स्तर एक समान हो और सारे देश में एक समान सिलेबस हो जिससे सब बराबर की शिक्षा प्राप्त करके काम्प्युटीशन में स्टैंड कर सकें । और वह भी आगे बढ़ सकें, प्राइ. ए. एस्., आई. पी. एस्. में वे भी आ सकें । आज तक की स्थिति तो यह है कि वाड़मेर और जैसलमेर के इलाके से बहुत ही कम लोग प्राइ. ए. एस्. और आई. पी. एस्. में चुनकर आ रहे हैं । उनकी एजुकेशन इस प्रकार की है कि वे उनमें नहीं आ पाते हैं । इसलिए मेरा निवेदन है कि आप एजुकेशन का विस्तार करें परन्तु विस्तार के साथ साथ क्वालीटी का भी ध्यान रखें । यदि शिक्षा की क्वालिटी नहीं बढ़ेगी तो यह देश भी आगे नहीं बढ़सकेगा । इस देश के जो पिछड़े इलाके हैं वे पिछड़े ही रहेंगे ।

इन्हीं शब्दों के साथ, श्रीधर साहब ने वहाँ पर जो प्रस्ताव रखा है उसका मैं सचर्चन करता हूँ और साथ ही यह धारणा पुनः करना चाहता हूँ कि आप कम्प्लेसरी

(श्री वृद्धि चन्द जैन)

एजुकेशन की ओर बढ़े। आप इस बात का निश्चय कर लें कि बाहे कितनी भी धनराशि क्यों न व्यय करनी पड़े, सातवीं पंचवर्षीय योजना में छः से चौदह वर्ष तक के सभी बच्चों को अनिवार्य रूप से शिक्षा दी जाएगी। इसी भावना के साथ मैं इस प्रस्ताव का समर्थन करता हूँ।

श्री राजेश कुमार सिंह (फिरोजाबाद):  
समापति महोदय, श्री सँफुहीन चौधरी साहब ने अपनी बात यहां पर बहुत अच्छे ढंग से रखी है। उन्होंने अपने रेजोल्यूशन के माध्यम से यह मांग रखी है कि 14 वर्ष तक के बच्चों को कंपलसरी और फ्री एजुकेशन मिलनी चाहिए। हमारे संविधान में जो डायरेक्टिव प्रिंसिपल्स आफ स्टेट पालिसी है उनमें भी इस बात का उल्लेख है। उन्होंने आर्टिकल 15 का भी यहां उल्लेख किया है। जब हमारा संविधान बना तो उसमें यह निर्देश दिया गया था कि देश के लोगों को जागरूक किया जाए ताकि वे समझें कि हमारे फंडामेंटल राइट्स क्या हैं। आर्टिकल (45) में साफ कहा गया था :

"The State shall endeavour to provide within a period of ten years from the commencement of this Constitutions for free and compulsory education for all children until they complete the age of fourteen years."

इस साल के बाद उसको अनिवार्य कर देना चाहिए था। मैं जानता हूँ कि सरकार इस प्रस्ताव को पारित नहीं होने देगी लेकिन मैं यह कहना चाहूंगा कि संविधान के निर्माताओं की यह मंशा थी कि इस देश के लोगों को तालीम मिले क्योंकि लोकशाही

तभी इस देश में कायम रह सकती है जबकि लोग शिक्षित होंगे और वे इस बात को समझेंगे कि उनके क्या अधिकार हैं और क्या कर्तव्य हैं। शिक्षा के अभाव में उनको इन बातों की जानकारी नहीं हो पायेगी। लेकिन दुर्भाग्य से आज भी इस देश में 70 परसेन्ट से अधिक इल्लिटरेसी है हालांकि सरकार की ओर से जो आंकड़े दिये जाते हैं वह 30, 32 और 33 परसेन्ट के होते हैं। आज 36 साल की आजादी के बाद भी देश में शिक्षा की जो स्थिति है वह बड़ी दयनीय है। कम से कम जो प्राइमरी एजुकेशन है उसको तो अनिवार्य रूप में लागू ही करना चाहिए। आज मन्त्री जी मेरे साथ गांवों में चले तो मैं उनको बहुत सारे गांव ऐसे गिना दूंगा जहां कोई स्कूल ही नहीं है। वहां की आबादी दो या तीन हजार होगी लेकिन स्कूल कोई नहीं है।

आप उत्तर प्रदेश से ताल्लुक रखती हैं, इसलिए समापति महोदय मैं आपके माध्यम से भर्ज करना चाहूंगा कि काफी स्कूलों की तादाद ऐसी है, जहां पर पढ़ाने वाला अध्यापक एक है और कहीं-कहीं पर तो एक भी नहीं हैं। कोठारी साहब की एक बात याद आ गई, ऐसा लगता है कि स्कूल तो बना दिये हैं, लेकिन दीवारें नहीं हैं, ब्लैक बोर्ड नहीं और चीक नहीं है। उन्होंने कहा है—

"Students are not created for institutions; Institutions are created for the Students."

लेकिन मुझे इसका उल्टा लगता है। आपने छात्रों की फीज तो तैयार कर ली है, लेकिन इन्स्टीट्यूशन की बात सही नहीं है। यही हालत रही तो शिक्षा का क्या होगा, कुछ कहा नहीं जा सकता है।

संविधान के निर्माताओं ने यह नहीं कहा है, जैसा कि माननीय सदस्य श्री जैन साहब कह रहे थे। उन्होंने कहा—

“The State shall promote with special care the educational and economic interest of the weaker sections of the people, and in particular, of the SC&ST, and shall protect them from social injustice and all forms of exploitation.

आप कभी जाकर हरिजन बस्तियों को देखें, मैं यह नहीं कह रहा हूँ कि आपने सुविधाएँ नहीं दी हैं नौकरियों में मार्क्स की सुविधा दी है, लेकिन हजारों बच्चे ऐसे हैं जो गुल्ली-डंडा खेल रहे हैं। अनिवार्य नाम की कोई शिक्षा नहीं है। हिन्दुस्तान की इतनी आबादी जब पढ़ी लिखी नहीं होगी, तो उसकी हालत क्या होगी। कहते हैं कि फ़ाइम बढ़ रहे हैं, लोग गलत कामों की तरफ जा रहे हैं, जब देश की आबादी पढ़ी लिखी नहीं होगी, रोजगार नहीं मिलेगा, तब उनका और क्या हाल हो सकता है। आई.ए. एस.—आई.पी.एस की बात छोड़ दीजिए। मैं तो किराने की बात करता हूँ, अब बलक बनाने की बात भी नहीं रही है। मेरे कहने का मतलब यह है कि आपको इस समाज को अनिवार्य रूप से शिक्षा देनी होगी। आप अनिवार्य रूप से समाज के लोगों को शिक्षा नहीं देगे तो समाज का बहुत बड़ा हिस्सा बेकार हो जाएगा।

जहाँ तक लड़कियों का सवाल है, इनकी गाँवों में बहुत बुरी हालत है। हो सकता है कि हिन्दुस्तान की प्रधान मन्त्री महिला है, शिक्षा मन्त्री भी महिला हैं और गृह राज्य मन्त्री जी भी महिला हैं, उनको सुविधा हो सकती है, लेकिन हमारी बहनें

जो दूर गाँवों में रहती हैं उनकी स्थिति बहुत ही नाजुक है। कहीं स्कूल नहीं है। बड़ी दूर-दूर तक लड़कियाँ पढ़ने के लिए जाती हैं, लेकिन जब लड़की सयानी हो जाती है, तो भेजने की भी बड़ी दिक्कत सामने आती है। क्योंकि समाज में हालत ही इस प्रकार के पैदा हो गये हैं। देश का अच्छा नागरिक बनाने के लिए अनुसूचित जाति और अनुसूचित जन जाति की लड़कियों को भी अनिवार्य रूप से शिक्षा देनी चाहिए। मैं समाजवादी देशों की बात नहीं कह रहा हूँ नहीं तो तुलना करने में बड़ी परेशानी होगी। संविधान के आर्टिकल—41 में कहा गया है—

“The State shall, within the limits of its economic capacity and development, make effective provision for securing the right to work, to education and to public assistance in cases of unemployment, old age, sickness and disablement, and in other cases of underserves want.”

आप कहेंगे कि आर्थिक स्थिति नहीं है। मैं राइट-टू-वर्क की बात न करके राइट टू-एजुकेशन की बात कहना चाहता हूँ। कुछ खर्चा दूसरी जगहों पर से कटौत करके शिक्षा देने की ओर लगाइए, जिससे आने वाली पीढ़ियों का उज्ज्वल भविष्य बनेगा और वे भी देश की कुछ सेवा कर सकेंगी।

एक बात मैं स्कूल और इन्स्टीट्यूशन के बारे में कहना चाहता हूँ। दिल्ली में मुझे किसी ने कहा कि क्या आपकी किसी मिशनरी स्कूल में जान-पहचान है या किसी पब्लिक स्कूल में है। मैंने कहा मैं पब्लिक स्कूल में नहीं पढ़ा हूँ। इन स्कूलों में भी शक्ति के लिए संवसदस्यों की सफाई

(श्री राजेश कुमार सिंह)

चाहिए या फिर पैसे की बात बीच में आ जाती है।

एक तरफ तो ऐसे लोग शिक्षा प्राप्त कर रहे हैं और दूसरी तरफ वे हैं जिनके पास कोई सुविधा नहीं है। आपने शिक्षा को दो वर्गों में बांट दिया है। इस शिक्षा पद्धति को बदला चाहिये। इस शिक्षा पद्धति का परिणाम यह होता है कि बड़े लोगों के बच्चे तो शुरू से ही फ्लूएंट इंग्लिश बोलते हैं और गरीब का बच्चा जिस शिक्षा संस्था में पढ़ कर आता है उनका मुकाबला नहीं कर पाता। मैं आप को अपना अनुभव बतलाता हूँ— मैं कलकत्ता में बी. ए. का विद्यार्थी था। मुझे मालूम है जब उन लड़कों के साथ कम्पीटीशन की बात आती थी, जो बड़े घरों के लड़के थे, जिनको इंग्लिश अच्छी आती थी तो हमें दिक्कत होती थी क्योंकि हम हिन्दी और इंग्लिश मीडियम से शिक्षा प्राप्त करते थे। हमारे सामने एक तरह की भिन्नता होती है। इसलिए मैं उस माहौल की बात कह रहा हूँ, जिसमें बच्चा बनता है, उस माहौल का आज हमारे स्कूलों में सर्वथा अभाव है।

आप इक्वेलिटी की बात कहते हैं, लेकिन इन हालात में तो आप इक्वेलिटी नहीं ला सकते। मैं आप से यह कहना चाहता हूँ कि उस दिशा में चलने का प्रयास तो कीजिए। मैं शिक्षा के निदेशनादेशों की बात नहीं कह रहा हूँ, क्योंकि निदेशनादेशों की आज जिस संदर्भ में बात की जाती है, उसमें तो पन्द्रह लोगों को ही शिक्षा का लाभ हो सकेगा, इस लिये मैं इसके समाजीकरण की बात कहता हूँ, शिक्षा का समाजीकरण होना चाहिये।

समाज के सब हिस्सों को बराबर का हिस्सा मिलना चाहिए जिसके द्वारा सब बच्चों के बच्चे बन सकें, किसी एक वर्ग के बच्चे ही सारा लाभ न उठा लें। इस में राजनीतिक दलों की उपलब्धि का कोई प्रश्न है, बल्कि यह मूल रूप से सामाजिक प्रश्न है।

मेरे दोस्त श्री चौधरी ने जो प्रस्ताव रखा है, सरकार को तहेदिल से उनका शुक्रगुजार होना चाहिये और खास तौर से मंत्री महोदया को, जिनके दिल में जहर कुछ वास्तव्य होगा, वह जहर चाहती होंगी कि हमारे बच्चे, बहन, भाई अच्छे इन्सान बने, काबिल बने। सभापति जी, मैं फिरोजाबाद से आता हूँ, जो चूड़ियां बनाने का बहुत बड़ा केन्द्र है, इस नाते वहाँ हजारों मजदूर रहते हैं। वहाँ छोटे-छोटे बच्चे दो-दो रुपये रोज पर कारखानों में काम करते हैं। केवल यहाँ पर ही नहीं, हिन्दुस्तान में। करोड़ 10 लाख बच्चे मजदूरी करते हैं। आप कौसी लोकशाही की बात करते हैं, यह कहां की लोकशाही है? यदि उनको मजदूर ही बनाना है तो कम से कम ऐसी शिक्षा दीजिए जिस से वे शिक्षित मजदूर बन सकें।

अब मैं इसके आर्थिक पहलू के बारे में एक सुझाव देना चाहता हूँ। बहुत सी जगहों पर लोग एजुकेशन इन्स्टीचूशनज बोलते हैं, पंसा कमाने के लिए ऐसा करते हैं, मैं ऐसे लोगों की बात आप से नहीं कर रहा हूँ। बल्कि मैं यह कहना चाहता हूँ— आज भी गांवों में लोग ग्राम पंचायत के अन्तर्गत या सामूहिक रूप से कुछ लोग मिल कर स्कूल की बिल्डिंग बना देते हैं और कहते हैं कि अब इसमें अध्यापक रख दो, इसको स्कूल के रूप में चला दो। सरकार को तुरन्त ऐसे स्कूलों को अपने रूप में

भेना चाहिए और उनको स्कूल के रूप में चलाना चाहिए तथा उनमें अध्यापक की नियुक्ति करनी चाहिए। उस स्कूल की देख-रेख के लिए ग्राम पंचायत को या कम से कम वहाँ के सरपंच को उसमें इन्वास्व करना चाहिए जिससे कि वे भी उसकी देख-रेख में हिस्सेदार हो सकें। बरना क्या होता है, स्कूल खुल गया अध्यापक आते हैं, चले जाते हैं, बिल्डिंग डेहती रहती है, कोई मन्टेनेन्स नहीं होती, बच्चों से दूसरे काम लिये जाते हैं। ऐसी बातें नहीं होनी चाहिये

इन शब्दों के साथ मैं इस प्रस्ताव का समर्थन करता हूँ और आशा करता हूँ मंत्री महोदय इस पर गम्भीरता से विचार करेंगे।

श्री मूल चन्व डागा (पाली) : सभा-पति जी, चौधरी साहब का भाषण सुनकर बहुत प्रसन्नता हुई। आप बड़ी गहराई से अध्ययन करते हैं। हमने कबीर दास जी को डिग्री लेते हुए नहीं देखा—वे कहते थे—

पढ़ पड़ जग मुभा, पंडित भया न कोई  
डाई अरुसर प्रेम का, पढ़े सो पंडित होय।

जब हिन्दुस्तान आजाद हुआ, तो लोग कम पढ़े लिखे थे, लेकिन उन लोगों ने आजादी की क्रांति में भागे बढ़ कर भाग लिया। मैं चौधरी साहब की पार्टी की बात नहीं कहता लेकिन मैं इतना कहना कहना चाहता हूँ कि यह जो मुल्क है—यह ऋषियों और मुनियों का देश है। इस मुल्क में शिक्षा का क्या मतलब है ?

यह एलीमेन्टरी और यूनिवर्सल एजुकेशन का सवाल नहीं है और यह केवल प्रसार ज्ञान नहीं है। रवीन्द्रनाथ टैगोर ने कोई डिग्री शान्तिनिकेतन से नहीं ली थी लेकिन उनकी जो शिक्षा थी, वह कैसी थी।

उन्होंने गीतांजली लिखी, तो भारत का सर ऊंचा कर दिया और आप लोगों का सर ऊंचा कर दिया। तो मैं आप से कहना चाहता हूँ कि आप फंडामेंटल राइट की बात कहना चाहते हैं और साथ-साथ कान्फेरेन्स लिस्ट की बात भी कहते हैं। अगर वेस्ट बंगाल की गवर्नमेंट यह लिखकर देती है कि यह तो केन्द्रीय सरकार का विषय हो जाना चाहिए और हम अपने अधिकार को देना चाहते हैं, तो हम आपकी बात समझ सकते हैं। सरकार आज 10 करोड़ बच्चों को पढ़ाती है और सरकार ने निर्णय लिया है और श्रीमती इन्दिरा गांधी ने एक बात कही थी और श्रीमती सीला कौल, जो कि भारत की शिक्षा मन्त्री हैं, ने भी अपने ब्रोडकास्ट में एक बात कही थी, और मैं आपका ध्यान उन बातों की ओर दिलाना चाहता हूँ। फंडामेंटल राइट्स किस को कहते हैं। आर्टिकल 19 में आपको अधिकार है कि आप चाहे जितनी शिक्षा प्राप्त करना चाहें करें। आप यह कहते कि रोजगार एक फंडामेंटल राइट्स होना चाहिए, आइमी को कमाने का हक मिलना चाहिए, तो बात समझ में आ सकती थी लेकिन आप चाहते हैं कि फंडामेंटल राइट डिग्री लेने का हो, तो यह कहाँ तक उचित है। आज पढ़ाई का परपज क्या होता है, यह बात सोचने की है :

“Without taking into account the socio-economic condition of the people there is no point in forcing the poverty-ridden people to send their children to schools. More does will not help. What is the motivation ? Does education as it is today, open the way for better life ?”



(श्री मूलचन्द डागा)

एलीमेंटरी एजुकेशन की आप बात कह रहे थे। मैं एक बात को मानता हूँ कि हमने संविधान में डाइरेक्टिव प्रिंसिपल में यह कहा था कि 1960 में हम इसे कर देंगे 1960 के बाद सरकार 1970 पर आ गई और 1970 के बाद 1976 पर आ गई और 1976 के बाद सरकार 1988 पर आ गई और फिर 1990 की बात कही :

“The objective of universal education still remains a far cry though it was to be achieved by 1960 as laid down in our Constitution. This date had to be revised to 1970, then to 1976 and again to 1988 and 1990.”

Why ? Because of growth of population.

हिन्दुस्तान की सरकार के सामने एक सवाल यह आता है कि हर साल आप एक प्रास्ट्र लिया पैदा करना चाहते हैं इस देश में लेकिन जनसंख्या की बात आपने उठा दी और अब आप कहने लगे “इट बस्ट बी एक राइट”। हम तो कहते हैं कि आप इस राइट को बनाइए लेकिन क्या यह एजुकेशन है जो कि आप देना चाहते हैं। गांव में अगर श्री लैफ्टीन चौधरी जैसे शिक्षक हो जाएं, तो मैं गांव में अपने बच्चे भेजने को तैयार हूँ लेकिन जिस लड़के को किसी जगह नौकरी नहीं मिलती है, वह टीचर बन जाता है और गांव में पढ़ाने के लिए जाता है। गांव में पढ़ा लड़का चपरासी बनता है और पब्लिक स्कूल में पढ़ने वाला लड़का कलक्टर बनता है। तो इस तरह की शिक्षा यहां पर हिन्दुस्तान में दी जाती है। अब कितनी शिक्षा दी गई है, इसके बारे में भी सुन लीजिए :

“The dropout rate at the primary stage is as high as 63.1 per cent and at the middle stage 77.1 per cent. The review reveals that out of 82.5 per cent of the children in the 6-11 age group enrolled in elementary schools, 63.1 per cent dropped out in the primary stage as 77 per cent of 36.3 per cent children in the 11-14 age group dropped out.”

श्रीमती इन्दिरा गांधी ने रेडियो पर शिक्षा के बारे में कहा है। चौधरी साहब के माध्यम से ऐसा लग रहा है कि जैसे डेमा-क्रेसी सिर्फ पढ़े-लिखे लोगों के लिए ही है। ये युनिवर्सिटीज, जवाहरलाल नेहरू युनि-वर्सिटी, और दूसरी युनिवर्सिटीयां ये सब चरस और गांजा पीने और मीज करने के लिए नहीं बनी हैं। आज आप शिक्षा का क्या मतलब लेना चाहते हैं। शिक्षा का मतलब है व्यक्ति का सर्वांगीण विकास। शरीर से, मस्तिष्क से उसका सर्वांगीण विकास होना चाहिए। एलीमेंट्री एजुकेशन में हमने कैसे नहीं माना है। प्राइम मिनिस्टर ने कहा है—

The Prime Minister, Smt. Indira Gandhi, has issued the following message in connection with the National Campaign on Universalisation of Elementary Education, being launched from today, the Teacher's Day :

“India has long tradition of teaching and learning. Our ancient institutions attempted to build the entire personality, laying as much emphasis on what an individual becomes as on how much he knows.”

यह उनका भाषण था। उन्होंने कहा मैं एंटायर एजुकेशन के पक्ष में हूँ। इस बात को श्रीमती शोला कौल ने भी कहा है बाड कास्टिंग के समय—

The Minister of State for Education, Culture and Social Welfare, Smt. Sheila Kaul's broadcast to the nation to day on the occasion of the launching of a National Campaign on Universalisation of Elementary Education :

"Universalisation of Elementary Education was cherished goal of the national movement for strengthening the emerging nation. That is why our Constitution also incorporates it."

They have said in detail that these are the methods and they say it has been laid down under the 20-Point Programme. Therefore, they have given these guidelines to the States :

"The entire 'elementary education' has been included under the Minimum Needs Programme (MNP) and 'elementary education' has been accorded a high priority in Education under the Plan.

Opening of primary and middle schools within easy walking distance covering the needs of all habitations.

Intensifying the utilisation of existing schooling facilities.

Conversion of single-teacher schools into two-teacher schools."

Complete guide lines have been given. And how many States are following that ? They have given data about this.

जब कभी आप हिन्दुस्तान की गरीबी और विज्ञानता तथा पापुलेशन के बढ़ने की बात कहते हैं, इसके कारण आपको कभी-कभी ऐसी बातें कहते समय सोचना चाहिए हमने तो पूरा अधिकार दे रखा है—

"The argument advanced is that different States and Union Territories have different enactments to regulate school education and there are a large number of private schools run by diverse managements.

According to reports received from the various States, education is free for all up to Class-X in fourteen States and Union Territories. They are : Andhra Pradesh, Asam, Bihar Gujarat, Nagaland, Tamil Nadu, West Bengal, Tripura, Arunachal Pradesh and some others where they can have compulsory education but in Madhya Pradesh, Manipur, Orissa, Rajasthan, Sikkim and Uttar Pradesh this facility is available to girls only."

मैं, चौधरी साहब से पूछना चाहता हूँ कि वे किस तरह की एजुकेशन चाहते हैं ? हमने तो शिक्षक को भगवान का रूप माना था। हमने तो कहा है कि पापुलेशन पर कंट्रोल होना चाहिए। हमने वेस्ट बंगाल को कब मना किया कि कम्पलसरी एजुकेशन मत कीजिए ? कंकरीट लिस्ट में होने के कारण स्टेट को भी विश्वास में लाना होगा एजुकेशन का मतलब सिर्फ़ धरर ज्ञान ही नहीं बल्कि व्यक्ति के पूरे व्यक्तित्व का विकास होना चाहिए। इसी पालीसी को लेकर सरकार भागे बढ़ रही है। आप इतिहास को बदलने की कोशिश मत कीजिए।

श्री चन्द्रपाल शैलानी (हाथरस) : हमारे विपक्ष के साथी ने जो अपनी भावनाएँ व्यक्त की हैं, उनसे मैं पूर्णतय सहमत हूँ। इस सम्मानित सदन में समय-समय पर शिक्षा और काम के अधिकार को मूल अधिकारों में शामिल करने की अनेक बार

(श्री चन्द्रपाल शैलानी)

बर्चाएँ ही चुकी हैं। हकीकत यह है कि जब हम आजाद हुए थे और मुलामी जंजीरों को तोड़कर फेंक दिया था, उस वक्त देश में ऐसी प्लानिंग की आवश्यकता थी जिसमें शिक्षा का अत्यन्त ही महत्वपूर्ण स्थान था। पता नहीं, किस कारण हमारी प्लानिंग ठीक तरह से नहीं बन पायी। उसका नतीजा यह निकला है कि आज हमारी शिक्षा अस्त-व्यस्त हालत में है। हमारे गरीब और पिछड़े हुए देश में अनेक भाषाओं के बोलने वाले और अनेक धर्मों को मानने वाले लोग रहते हैं। इसलिए, ऐसी शिक्षा प्रणाली होनी चाहिए जो सभी धर्म, जाती और वर्ग के लोगों को चाहे अमीर या गरीब हो, एक समान शिक्षा मिल सके। हमारे संविधान में समता, स्वतंत्रता, शोषण, धर्म स्वतंत्रता, संस्कृति शिक्षा और सम्पत्ति तथा संबैधानिक उपचारों के अधिकार दिए गए हैं। इन्सान को इन्सान बनाने के लिये शिक्षा का अत्यन्त महत्वपूर्ण योगदान होता है। सदन में समय-समय पर कहा गया है कि शिक्षा और काम के अधिकारों को भी मौलिक अधिकारों में शामिल किया जाना चाहिए था। आजादी के बाद हमारे संविधान में इस तरह का प्रोविजन किया गया है कि जो भी शिक्षा प्राप्त करना चाहे, उसको पूरा मौका दिया जायेगा। आजादी से पहले शिक्षा के क्षेत्र में असमानताएं व्याप्त थीं और गरीबों तथा पिछड़ी जातियों के लिए तो शिक्षा के दरवाजे ही बंद थे।

अगर आप आंकड़े देखें तो आपको ताज्जुब होगा कि स्वतंत्रता से पहले किसी भी सरकारी नौकरी में शैड्यूल्ड कास्ट और ट्राइब्स के लोगों का प्रतिनिधित्व न के बराबर था। हम दाब देते हैं अपने देश के

कर्मचारियों को कि आजादी के बाद हर जाति और वर्ग के लिये शिक्षा और नौकरी के लिये दरवाजे खोल दिये। कहने को हमारे साथी कुछ भी भालचना करें, लेकिन वह बात सही है कि आजादी के बाद शैड्यूल्ड कास्ट और ट्राइब्स तथा अन्य कमजोर वर्ग के लोगों के घरों में शिक्षा पहुंची है, शिक्षा का प्रसार हुआ है और सरकारी नौकरी में उनको रिप्रजेंटेशन निश्चित रूप से मिला है।

लेकिन अभी भी कमी महसूस की जाती है कि जैसे बालों के बच्चों को पब्लिक स्कूलों में अच्छी शिक्षा दी जाती है, देहरादून मसूरी या पिलानी के पब्लिक स्कूल हों, उनमें वह अपने बच्चों को अच्छी शिक्षा दिलाते हैं, जबकि दूसरी तरफ गांवों में शिक्षा स्तर अत्यन्त ही दयनीय है। बहुत से स्कूलों में अध्यापक नहीं हैं। आपको जान कर आश्चर्य होगा कि उत्तर प्रदेश में इस समय 70,000 प्राइमरी स्कूल हैं और उनमें से 20,000 स्कूलों में प्रधान अध्यापक नहीं हैं। कहीं हेडमास्टर है तो अध्यापक नहीं, कहीं अध्यापक हैं तो इमारत नहीं, टाट नहीं और पढ़ाने की आवश्यक चीजों की कमी पायी जाती है।

मेरे साथी का विचार अपनी जगह पर सही है। मैं शिक्षा मंत्री जी से कहूंगा कि यह आपके विचार की चीज है कि शिक्षा को कंडामेंटल राइट कर और कैसे बनायें। लेकिन इस समय जो ज्वलंत समस्याएँ हैं वह बताना चाहता हूँ। स्कूल चाहे जिला परिषद्, म्युनिसिपैलिटी के हों प्राइमरी, जूनियर हाई स्कूल या हाई स्कूल, उनकी दयनीय स्थिति को आप पहले सुझाएँ। 15.12.83 को एक प्रश्न के उत्तर में शिक्षा मंत्री ने यह बताया सवाल पूछा गया था

कि 1951 से 1981 के बीच में देश में शिक्षा का प्रतिशत क्या था ? तो मंत्री ने जवाब दिया कि 1951 में हमारे देश में 15.83 प्रतिशत शिक्षित लोग थे और 1981 में 36.23 प्रतिशत हो गये ।

राज्यवार आंकड़े जो दिये वह इस प्रकार हैं :

1951 में आंध्र प्रदेश में 13.11 प्रतिशत शिक्षा का स्तर था जो 1981 में 29.94 प्रतिशत हो गया । असम में 1951 में 17.48 था, 1981 के आंकड़े उपलब्ध नहीं हैं । बिहार में 1951 में 11.47 प्रतिशत था जो 1981 में 26.92 प्रतिशत हो गया । गुजरात में 1951 के आंकड़े उपलब्ध नहीं हैं, 1981 में 43.70 प्रतिशत हो गया । हरियाणा में 1951 के आंकड़े उपलब्ध नहीं हैं, 1981 में 36.14 प्रतिशत हो गया । हिमाचल प्रदेश

में 1951 में 4.86 प्रतिशत था जो बढ़कर 1981 में 42.46 प्रतिशत हो गया । जम्मू-कश्मीर के 1951 के आंकड़े उपलब्ध नहीं हैं और 1981 में 26.67 प्रतिशत लोग शिक्षित थे । कर्नाटक में 1951 में 19.34 प्रतिशत थे और 1981 में 38.46 प्रतिशत हुए । केरल में 1951 में 40.38 प्रतिशत थे और 1981 में 70.72 प्रतिशत हुए ।

MR. CHAIRMAN : Mr. Shailani,  
you will continue next time.

The House stands adjourned to  
re-assemble on Monday, the 16h instant  
at 11 a. m.

18.01 hrs

The Lok Sabha then adjourned till Eleven  
of the Clock on Monday, April 16, 1984/  
Chaitra 27, 1906 (Saka).